

The Indian Stamp (Goa Amendment) Bill, 2020

(Bill No. 23 of 2020)

BILL

further to amend the Indian Stamp Act, 1899 (2 of 1899), as in force in the State of Goa.

BE it enacted by the Legislative Assembly of Goa in the Seventy-first Year of the Republic of India as follows:-

1. **Short title and commencement.**- (1) This Act may be called the Indian Stamp (Goa Amendment) Act, 2020.

(2) It shall be deemed to have come on 9th day of June, 2020.

2. **Amendment of Schedule I-A.**- In Schedule I-A of the Indian Stamp Act, 1899 (2 of 1899), as in force in the State of Goa, against article 4, in column (2), for the words “Fifty rupees”, the words “Hundred rupees” shall be substituted.

3. **Repeal and Saving** – (1) The Indian Stamp (Goa Amendment) Ordinance, 2020 (Ordinance No. 6 of 2020) is hereby repealed

(2) Notwithstanding such repeal, anything done or any action taken under the Indian Stamp Act, 1899 (2 of 1899), as amended by the said Ordinance, shall be deemed to have been done or taken under the said Act, 1899, as amended by this Act.

STATEMENT OF OBJECTS AND REASONS

The Bill seeks to amend Schedule I A of the Indian Stamp Act, 1899 (2 of 1899) suitably, so as to increase the Stamp duty towards affidavit from ` 50/- to ` 100/-.

This Bill seeks to repeal the Indian Stamp (Goa Amendment) Ordinance, 2020 (Ordinance No. 6 of 2020) which was promulgated by the Governor of Goa on 09/06/2020.

FINANCIAL MEMORANDUM

Due to present Amendment as contained in the Bill, additional Revenue will be collected by the Department, which cannot be quantified at this stage.

MEMORANDUM REGARDING DELEGATED LEGISLATION

No delegated legislation is envisaged in this Bill

**Porvorim-Goa.
27th July, 2020**

**(Smt. Jennifer Monserrate)
Minister for Revenue**

**Assembly Hall,
Porvorim-Goa.
27th July, 2020**

**(Namrata Ulman)
Secretary to the
Legislative Assembly of Goa**

Governor's Recommendation under article 207 of the Constitution of India

In pursuance of article 207 of the Constitution of India, I, Satya Pal Malik, Governor of Goa, hereby recommend the introduction and consideration of the Indian Stamp (Goa Amendment) Bill, 2020, by the Legislative Assembly Goa.

**Place : Raj Bhavan
Donapaul, Goa.
Date:**

**Satya Pal Malik
Governor of Goa**

ANNEXURE

Extract of Schedule I-A Article 4 of the Indian Stamp Act, 1899 (2 of 1899)

(iii) against Article 4, in column (2), for the words “Twenty rupees, the words “Fifty rupees” shall be substituted;